

**केन्द्रीय सुधार सेवा विभाग**

१०१४. श्री चाँडक : क्या नू-कार्य मंत्री यह बताने की कृपा करेंगे कि अपराधों की रोकथाम करने, अपराधियों के सुधार के लिये उपाय बताने और प्राँकड़े इकट्ठे करने के लिये एक केन्द्रीय विभाग की स्थापना के निर्णय को कार्यान्वित करने में अब तक क्या प्रगति हुई है ?

नू-कार्य उपाय (जीसी आर) : ब्यूरो स्थापित करने के पूर्व सरकार उस समिति की रिपोर्ट की प्रतीक्षा कर रही है जो आदर्श जेल मेनुअल का मसविदा तैयार करने के लिये बनाई गई है। इस सम्बन्ध में ३० जुलाई, १९५७, को श्री रघुनाथ सिंह तथा डा० राम सुभग सिंह के तारांकित प्रश्न संख्या ४८३ के उत्तर की धोर ध्यान आकृष्ट किया जाता है।

**Supply of C.I. Sheets to Punjab**

1965. Shri Hem Raj: Will the Minister of Steel, Mines and Fuel be pleased state:

(a) the quantity of galvanised corrugated iron sheets allotted to Punjab during the years 1955, 1956, 1957 year-wise;

(b) the quantity of sheets supplied against the allotted quotas year-wise;

(c) whether it is a fact that allotment of quota of one year is supplied in the second year and that of the second year in the third year and so on;

(d) if so, the reasons therefor;

(e) whether it is also a fact that the non-complied quota is cancelled at the end of every financial year; and

(f) the steps Government propose to take to end this anomalous position?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Allocations are not made category-wise.

(b) Information is being collected and will be placed on the Table of the House.

(c) and (d). There is a time lag of about 6 to 8 months for actual supplies to start as the main producers are carrying a heavy back-log of orders.

(e) No, Sir.

(f) Does not arise.

**Registered Estate Duty Cases in Marathwada**

1066. Shri Pangarkar: Will the Minister of Finance be pleased to state:

(a) the total number of Estate Duty cases registered in Marathwada region of Bombay during 1957-58 so far; and

(b) the number of cases disposed of and the amount collected therefrom?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) 14.

(b) No case registered in 1957-58 has yet been finally disposed of, but a provisional collection of Rs. 3,000 has been made.

**Committee on Drug Control and Customs Laboratories**

1067. { Shri Shree Narayan Das:  
Shri Radha Raman:

Will the Minister of Finance be pleased to state:

(a) whether the Expert Committee on Drug Control and Customs Laboratories has submitted its report;

(b) if so, the important recommendations made by it;

(c) whether Government have considered the report; and

(d) if so, nature of the decisions taken?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) Yes, Sir.